

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th November, 2017

No.HC.VII-109/2017 / 5567 /A. Shri Bhabani Barman, Peon, Office of the Member, MACT, Nalbari, is transferred as Peon in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Kumud Sarma transferred.

Shri Barman will join at his new place of posting immediately.

No.HC.VII-109/2017 / 5568 /A. Shri Kumud Sarma, Peon, Office of the District and Sessions Judge, Kamrup (M), Guwahati, is transferred as Peon in the Office of the Member, MACT, Nalbari, vice Shri Bhabani Barman transferred.

Shri Sarma will join at his new place of posting immediately.

(N.B. The seniority of Shri Bhabani Barman and Shri Kumud Sarma will be decided by the District and Sessions Judge, Kamrup (M), Guwahati and Member, MACT, Nalbari respectively on the basis of their initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)

By Order,
Sd/- M.K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-109/2017 / 5569 - 5581 /A.

Dated 10.11.2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to release Shri Kumud Sarma in order to enable him to join at his new place of posting immediately.
4. The Member, MACT, Nalbari. He is requested to release Shri Bhabani Barman in order to enable him to join at his new place of posting immediately.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

Contd.,.....

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6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Bhabani Barman, Office of the Member, MACT, Nalbari.
13. Shri Kumud Sarma, Peon, Office of the District and Sessions Judge, Kamrup (M), Guwahati.

REGISTRAR (VIGILANCE)

10/11/2017

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